

providing primary prevention by information, education and communications on lifestyle management of risk factors and also by secondary prevention through early diagnosis and treatment of these diseases.

STATEMENT

Ratio of persons estimated to have died due to heart attack in the year 1990 in our country in comparison to other countries

	Total Deaths (In Thousands)	Deaths due to IHD (In Thousands)	Ratio
World	49,971	5147	0.1029
Developed Countries	10,883	2678	0.2460
Developing regions	39,088	2469	0.0631
Established major Economies	7,121.2	1561.6	0.2192
Formerly Socialist Countries of Europe	3,761	1116.3	0.2967
Sub Saharan Africa	7,937	109.1	0.0137
Latin America	2,992	269.1	0.0899
Middle East	4,384	276.6	0.0631
Other Asian countries	5,519	589.2	0.1067
China	8,895	441.8	0.0496
India	9,371	783.2	0.0835

Source : Compiled from paper entitled "Global and regional cause of death patterns in 1990" by Murray and Lopez in WHO Bulletin, Volume 72, No. 3, 1994.

Negligence of Doctors

3285. SHRI G.M. KUNTURKAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Medical Council of India has conducted any inquiry against the death case of young boy at Sir Gangaram Hospital;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Yes, Sir. The Medical Council of India (MCI) on receipt of a complaint from Shri B.S. Makhhol regarding the death of his son due to negligence of doctors at Sir Ganga Ram Hospital, New Delhi conducted an inquiry against the concerned doctors and found that there was a prima-facie case which merited follow-up action. The MCI has requested the concerned State Medical Councils, i.e. Punjab State

Medical Council and the Haryana State Medical Council to take appropriate action.

(c) Action is required to be taken by the State Medical Councils which have been constituted under the respective State Legislative Act. The MCI has made the inquiry and sent the report to the State Medical Councils for taking appropriate action against the erring doctors.

Western Express Highway

3286. SHRI CHINTAMAN WANAGA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct New National Way called Western Express Highway from Vadodra to Mumbai; and

(b) if so, details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The proposal is in conceptual stage and it is too early to give any detail.

State Councils for Child Welfare

3287. SHRI A. SAMPATH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware of that certain State Councils for Child Welfare are not functioning properly;

(b) whether the complaints have received on the irregularities on the functioning of the Kerala State Council for Child Welfare;

(c) if so, the details thereof; and

(d) the measures or actions have been taken so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : (a) and (b). No, Sir.

(c) and (d). Does not arise.

Setting up of Ayurvedic Medicine Manufacturing Unit

3288. SHRI T. GOVINDAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have considered the proposal of the Kerala Government to set up an Ayurvedic Medicine Manufacturing Unit by HARIGIRIFED in Kerala under the N.C.D.C. sponsored Scheme which costs Rs. 110.50 lakhs;

(b) if so, the details thereof; and

(c) if not, whether the Union Government propose to direct the N.C.D.C. for speedy disposal of this venture aimed at the welfare of SC/ST Community?